

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000014/2021	BABLOO SINGH VS MAHANADI COAL FIELDS LTD.	SACHIDANANDA SAHOO VS	// ()
2	BLAPL/0001213/2021	ARTA BHANJAN KAR VS REPUBLIC OF INDIA	BIJAYA KUMAR DASH VS	// // / /0 ()
3	BLAPL/0001214/2021	APANNA LANTAGUDA @ LANTAGUDA APPANNA VS STATE OF ODISHA	SACHIDANANDA DASH VS	/43 /2020 () //
4	BLAPL/0001215/2021	LAKNATH KHILO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BOIPARIGUDA /11 /2021 () //
5	BLAPL/0001216/2021	SIBANANDA PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BORIGUMMA /155 /2020 () //
6	BLAPL/0001217/2021	TAPANA BISHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /18 /2021 () //
7	BLAPL/0001218/2021	SARBESWAR PAIKARAY VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	JODAPADAR /90 /2020 () //
8	BLAPL/0001219/2021	MAHABIR GOLECHHA @ MAHAVEER GOLECHHA VS STATE OF ODISHA	CHITRALA KISHORE PANDA VS	MALKANGIRI /456 /2020 () //
9	BLAPL/0001220/2021	KADAGALA BHASKAR RAO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KASINAGAR /59 /2020 () //
10	BLAPL/0001221/2021	ANKIT APAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /217 /2020 () //
11	BLAPL/0001222/2021	SARAT NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /40 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0001223/2021	BANSIDHARA PATTNAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JAGANNATHA PRASAD /294 /2020 () //
13	BLAPL/0001224/2021	ALOK KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	ITAMATI /16 /2021 () //
14	BLAPL/0001225/2021	SUBASH MINIKA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	K.SINGHPUR /187 /2020 () //
15	BLAPL/0001226/2021	SAROJ KUMAR BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /3 /2021 () //
16	BLAPL/0001227/2021	TITU @ RABINDRA KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	ODAGAON /202 /2020 () //
17	BLAPL/0001228/2021	TITU @ RABINDRA KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	G.UNDYAGIRI /55 /2019 () //
18	BLAPL/0001229/2021	TITU @ RABINDRA KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	G.UNDYAGIRI /80 /2020 () //
19	BLAPL/0001230/2021	SARBA @ SARBESWAR BADIA VS STATE OF ODISHA	SAROJ KU. DASH VS	BALIMI /70 /2014 () //
20	BLAPL/0001231/2021	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /43 /2021 () //
21	BLAPL/0001232/2021	HARAMOHAN MOHANTA @ HARMOHAN MOHANTA VS STATE OF ODISHA	HANUPRASAD MOHAPATRA VS	BISOI /67 /2019 () //
22	BLAPL/0001233/2021	HADI SAUNTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DASMANTAPUR /59 /2020 () //
23	BLAPL/0001234/2021	PRASANTA SETHI @ PAPU SETHI	KRUSHNA CHANDRA RATH	PURIGHAT /234 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001235/2021	CHANDAN KUMAR CHAURASIA	PRAVASH CHANDRA JENA	JALESWAR /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001236/2021	BAPINA SINGH	B.B.MOHAPATRA	PARADEEP /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001237/2021	RATAU GOND	UMAKANTA BARIK	RAIGHAR /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001238/2021	RABINDRA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /35 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001239/2021	AMAR JYOTI MALLA	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001240/2021	NITYANANDA MOHAPATRA	AMITAV TRIPATHY	ITAMATI /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001241/2021	SUSANT @ SUKANT KUMAR PUJHARI @ PUJARI	ANIL KUMAR DAS	PARADEEP /189 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001242/2021	HARIA @ NIRMAL NATH	SATYA NARAYAN MISHRA	BASUDEVPUR /314 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001243/2021	BALI @ BALIBHADRA BINDHANI @ BALI BINDHANI	UMAKANTA BARIK	UMERKOTE /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001244/2021	KUMAR PADHIARY	AMITAV TRIPATHY	ITAMATI /122 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001245/2021	ALOK KUMAR ROUT @ RAJU	ASIT KUMAR JENA	BADACHANA /387 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0001246/2021	STATE OF ODISHA SANTOSH KUMAR MAHANTA VS	DIGAMBAR SETHI VS	// CHAMPUA /149 /2020 ()
36	BLAPL/0001247/2021	STATE OF ODISHA MITU @ CHINTAMANI BARAD VS	BIJAYA KUMAR RAGADA VS	// FATEGARH /12 /2021 ()
37	BLAPL/0001248/2021	STATE OF ODISHA CHAKRADHAR PRADHAN @ CHAKRA VS	RAJENDRA NARAYAN ROUT VS	// PIPLI /363 /2020 ()
38	BLAPL/0001249/2021	STATE OF ODISHA DUSMANT @ CHANDAN BEHERA VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /453 /2020 ()
39	BLAPL/0001250/2021	STATE OF ODISHA PANCHU BEHERA VS	TANMAYA KUMAR MOHANTY VS	// KHALLIKOTE /536 /2020 ()
40	BLAPL/0001251/2021	STATE OF ODISHA SUNIL KUMAR JENA @ BABUNA VS	R.N.MOHANTY VS	// DELANGA /153 /2020 ()
41	BLAPL/0001252/2021	STATE OF ODISHA BIDYADHAR PRUSTY VS	PRASANNA KUMAR PARHI VS	// RARUAN /22 /2019 ()
42	BLAPL/0001253/2021	STATE OF ODISHA SUSANTA BEHERA VS	JAYADEBA BEHERA VS	// KHANDAPARA /228 /2020 ()
43	BLAPL/0001254/2021	STATE OF ODISHA ANAND KUMAR AGARWAL VS	PULAKESH MOHANTY VS	// TITILAGARH /6 /2021 ()
44	BLAPL/0001255/2021	STATE OF ODISHA NAKI @ RAMA SAHU VS	ACHYUTANANDA PATTANAİK VS	// /18 /2021 ()
45	BLAPL/0001256/2021	STATE OF ODISHA BUDHIA @ SIKUN DASH VS STATE OF ODISHA	MANORANJAN MISHRA VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0001257/2021	KISHAN KUMBHAR @ KISAN VS STATE OF ODISHA	PULAKESH MOHANTY VS	BURLA /518 /2019 () //
47	BLAPL/0001258/2021	RABI BHOI @ RABINDRA BHOI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BRAHMAGIRI /167 /2020 () //
48	BLAPL/0001259/2021	ROCKY @ MUNA DEHURY VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	CHOUDWAR /343 /2019 () //
49	BLAPL/0001260/2021	SANJIB KUMAR NAIK @ RABIT VS STATE OF ODISHA	J.N.PANDA VS	THUAMUL RAMPUR /34 /2020 () //
50	BLAPL/0001261/2021	SAROJINI NAYAK VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	BALASORE VIGILANCE /8 /2019 () //
51	BLAPL/0001262/2021	BASUDEV DAHRA VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	SAMBALPUR SADAR /7 /2021 () //
52	BLAPL/0001263/2021	NIRPATI MAJUMDAR VS STATE OF ODISHA	DIPTI RANJAN SSWAIN VS	CHITRAKONDA /77 /2020 () //
53	BLAPL/0001264/2021	CHANDAN ROUSTRAY VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	JATNI P.S. /379 /2020 () //
54	BLAPL/0001265/2021	PINKU @ ASHISH KUMAR NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /59 /2021 () //
55	BLAPL/0001266/2021	BHIMA @ PRASANTA MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /9 /2021 () //
56	BLAPL/0001267/2021	SUNIL PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /219 /2020 () //
57	BLAPL/0001268/2021	KUNA @ NABIN KUMAR PRADHAN	JAYADEBA BEHERA	BARGAON /101 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001269/2021	BIDA @ BIDYADHAR SINGH	SANTOSH KUMAR BRAHMA	KEONJHAR SADAR /229 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001270/2021	KAPLU @ CHITTARANJAN DASH	SATYABRATA PANDA	PADAMPUR /273 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001271/2021	NAVEEN CHANDRA TIWARI	PARTHA SARATHI DAS	BAIDYANATHPUR /318 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001272/2021	MANOJ BEERO	GOPINATH PANDA	MOHANA /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001273/2021	SAROJINI NAYAK	HEMANTA KUMAR MUND	BALASORE VIGILANCE /19 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
63	BLAPL/0001274/2021	SANGRAM MAHANTY	SUBHRANSHU DASH	PURUNAKATAK /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000022/2021	NATIONAL INSURANCE CO. LTD.	BIKRAM PRATAP DAS	//
		VS	VS	()
		GURUBARI BEWA		//
65	CMP/0000078/2021	LAXMIDHAR BARIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
		RAGHUNATH BARIK		//
66	CONTC/0001040/2021	SHYAMA SUNDAR DASH	ADV	//
		VS	VS	()
		ANU GARG, IAS		//
67	CONTC/0001041/2021	LAMBODARA KARA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	()
		SATYABRATA SAHU, I.A.S		//
68	CONTC/0001042/2021	SATYANANDA PADHAN	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CONTC/0001043/2021	SATYABRATA SAHU, I.A.S CHUNGILAL BISWAL VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
70	CONTC/0001044/2021	SATYABRATA SAHU, I.A.S RADHESHYAM PADHAN VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
71	CONTC/0001045/2021	SATYABRATA SAHU, I.A.S RAMA CHANDRA SAHOO VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
72	CONTC/0001046/2021	SATYABRATA SAHU, I.A.S KASTURI BALA SWAIN VS	ADV VS	// // 0
73	CONTC/0001047/2021	MANASI NIMBHAL, STATE MISSION DIRECTOR-CUM-CEO, OLM SURESH KUMAR PANDA VS	ADV VS	// // 0
74	CONTC/0001048/2021	SUSHANTA KUMAR BARIK, REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA DHIRA BEJ VS	ADV VS	// // 0
75	CONTC/0001049/2021	SASWAT MISHRA, I.A.S CHANDRA KANTI KUANR VS	ADV VS	// // 0
76	CONTC/0001050/2021	ASHWINI MISHRA, OAS ITISHREE SWAIN VS	ADV VS	// // 0
77	CONTC/0001051/2021	SASWAT MISHRA, I.A.S RASHMI REKHA ROUT VS	ADV VS	// // 0
78	CONTC/0001052/2021	SATYABRATA SAHOO, I.A.S NARENDRA NATH JENA VS	ADV VS	// // 0
79	CONTC/0001053/2021	ANU GARG, I.A.S PRADYOT KUMAR SAHOO VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// // 0 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0001054/2021	NRUSINGHA CHARAN HOTA VS BISHNUPADA SETHI, IAS	ADV VS	// 0 //
81	CONTC/0001055/2021	SOUMENDU MOHANTY VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
82	CONTC/0001056/2021	GADADHAR BARIK VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
83	CONTC/0001057/2021	PRAKASH CHANDRA SETHY VS SASWAT MISHRA, IAS	SASWAT DAS VS	// 0 //
84	CONTC/0001058/2021	MULCHAN PATEL VS RAJENDRA PATTANAIAK, DIRECTOR (R AND R)	ADV VS	// 0 //
85	CONTC/0001059/2021	ARAKHITA PANDA VS ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)	ADV VS	// 0 //
86	CONTC/0001060/2021	NARAHARI BARAL VS ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)	ADV VS	// 0 //
87	CONTC/0001061/2021	UMESH CHANDRA BEHERA VS ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)	ADV VS	// 0 //
88	CONTC/0001062/2021	NARAYAN SWAIN VS ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)	ADV VS	// 0 //
89	CONTC/0001063/2021	PARSURAM PATI VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
90	CONTC/0001064/2021	LOKANATH PANDA VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
91	CONTC/0001065/2021	DINABANDHU DAS	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
92	CONTC/0001066/2021	PRAVAKAR SWAIN	ADV	//
		VS	VS	0
		ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)		//
93	CONTC/0001067/2021	TAPAN KU.BASU	ADV	//
		VS	VS	0
		ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)		//
94	CONTC/0001068/2021	JAJATI KISHORE MOHANTY	ADV	//
		VS	VS	0
		ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)		//
95	CONTC/0001069/2021	GAJENDRA NAYAK	ADV	//
		VS	VS	0
		ABHAYA BISWAL, ENGINEER-IN-CHIEF, R.W.S AND S (II)		//
96	CONTC/0001070/2021	PRASANTA KUMAR KHILAR	DILLIP KUMAR SAHU	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//
97	CONTC/0001071/2021	ARUN KUMAR PATI	ADV	//
		VS	VS	0
		CHITARANJAN PATRA		//
98	CONTC/0001072/2021	RABINDRA KUMAR NAYAK	ADV	//
		VS	VS	0
		SASWAT MISHRA, I.A.S		//
99	CONTC/0001073/2021	JALADHAR NAYAK	ADV	//
		VS	VS	0
		SUSANT KUMAR BARIK, TAHASILDAR		//
100	CONTC/0001074/2021	GOPABANDHU BEJ	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//
101	CONTC/0001075/2021	RAJENDRA KUMAR MISHRA	ADV	//
		VS	VS	0
		SASWAT MISHRA, I.A.S		//
102	CONTC/0001076/2021	DURGA CHARAN SENAPATI	ADITYA MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CONTC/0001077/2021	SANGRAMJIT NAYAK MADAN MAHAPATRA VS	ADV VS	// // 0
104	CONTC/0001078/2021	SATYABRATA SAHOO, I.A.S GHANASHYAM NAYAK VS	ADV VS	// // 0
105	CONTC/0001079/2021	SATYABRATA SAHOO, I.A.S NIRANJAN BEHERA VS	ADV VS	// // 0
106	CONTC/0001080/2021	SATYABRATA SAHOO, I.A.S HRUDAYANANDA PRADHAN VS	ADV VS	// // 0
107	CONTC/0001081/2021	PRADEEP KUMAR DASH, I.A.S BICHITRANANDA BEHERA VS	ADV VS	// // 0
108	CONTC/0001082/2021	SATYABRATA SAHOO, I.A.S SUBASA CHANDRA MOHAPATRA VS	ADV VS	// // 0
109	CONTC/0001083/2021	SATYABRATA SAHOO, I.A.S BRAJABANDHU KAR VS	ADV VS	// // 0
110	CONTC/0001084/2021	SATYABRATA SAHOO, I.A.S RAKSHAPAL PADHAN VS	ADV VS	// // 0
111	CONTC/0001085/2021	SATYABRATA SAHOO, I.A.S KRISHNA CHANDRA BUDHIA VS	ADV VS	// // 0
112	CONTC/0001086/2021	SATYABRATA SAHOO, I.A.S BYASDEV PRADHAN VS	ADV VS	// // 0
113	CONTC/0001087/2021	SATYABRATA SAHOO, I.A.S MINATI PRAVA MISHRA VS	ADV VS	// // 0
		SATYABRATA SAHOO, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CONTC/0001088/2021	MANEE BISWAL VS SATYABRATA SAHOO, I.A.S	ADV VS	// ()
115	CONTC/0001089/2021	MADHUSUDAN BEHERA VS RANJANA CHOPPRA	SANJIT KUMAR DAS VS	// ()
116	CONTC/0001090/2021	KAILASH CHANDRA SETHY VS SATYABRATA SAHU,I.A.S.	K. SWAIN VS	// ()
117	CONTR/0000008/2021	TUNA NAYAK VS THE SUPERINTENDENT OF POLICE,KANDHAMAL	ADV VS	DARINGBADI /90 /2020 ()
118	CRLA/0000091/2021	HRUSIKESH MAHANTA VS STATE OF ODISHA	PRADIP KUMAR RAY VS	/ /0 ()
119	CRLA/0000092/2021	BHAGIRATH DAS VS STATE OF ODISHA	DEBASNAN DAS VS	KHURDA P.S. /29 /2021 ()
120	CRLA/0000093/2021	BABU GHADEI VS STATE OF ODISHA	V.NARASINGH VS	ASKA /167 /2013 ()
121	CRLA/0000094/2021	SUSANTA PUHAN @ KALIA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BHADRAK RURAL /31 /2019 ()
122	CRLA/0000095/2021	NABA KRUSHANA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /39 /2009 ()
123	CRLLP/0000005/2021	STATE OF ODISHA VS SUNAMA MAJHI	ADDL. GOVT. ADVOCATE VS	ADVA /52 /2017 ()
124	CRLMA/0000046/2021	SUNITA NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /98 /2020 ()
125	CRLMA/0000047/2021	SUBHRA PRASAD SINHA	NEPOLEON SAHANI	MAHILA P.S. BUXIBAZAR /85 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMA/0000048/2021	MANTU @ BHAKUDA @ JOGESWAR SINGH	ADV	BARKOTE /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000244/2021	MITU MALLIK	BISWARANJAN DALAI	BANKI /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000245/2021	SAYED RAHEMAT ALLI	SEKH ZAKEER HUSSAIN	KHURDA SADAR /49 /2018
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000246/2021	PRIYAMBADA SAHOO	ARIJEET MISHRA	CHAULIAGANJA /275 /2020
		VS	VS	()
		BHANUMANTI DEVI @ SAHOO		//
130	CRLMC/0000247/2021	ROHIT NAG	HIMANSHU SEKHAR MISHRA	BHAWANIPATNA TOWN /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000248/2021	RATANI @ MADHABI BERA	AMULYA RATNA PANDA	BASTA /227 /2016
		VS	VS	()
		STATE OF ORISSA		//
132	CRLMC/0000249/2021	NIRMAL KUMAR OJHA	SHYAMANANDA MOHARANA	/ /0
		VS	VS	()
		BRANCH MANAGER, KEONJHAR CENTRAL CO-OPERATIVE BANK LTD.		//
133	CRLMC/0000250/2021	SARBESWAR SWAIN	DEEPALI MAHAPATRA	NEMALO /78 /2011
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000251/2021	PRASANTA KUMAR BHUYAN	RASHMI RANJAN DAS (A)	/ /0
		VS	VS	()
		COLLECTOR CUM DISTRICT MAGISTRATE, BALASORE		//
135	CRLMC/0000252/2021	PRASANT KUMAR JENA	DEBASIS TRIPATHY	PATKURA /100 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000253/2021	RATNAKAR DAS	BIPIN KUMAR NAYAK	PIPLI /186 /2002
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMC/0000254/2021	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA VS	PRADIPTA BEURA VS	// / /0 ()
138	CRLMP/0000290/2021	STATE OF ODISHA KALPANA TRIPATHY VS	DEBABRATA RATH VS	// / /0 ()
139	CRLMP/0000291/2021	STATE OF ODISHA BHASKAR MALLICK VS	BIJAYA KUMAR RAGADA VS	// MOHANA /164 /2020 ()
140	CRLMP/0000292/2021	STATE OF ODISHA BILASH PANDA VS	AKSHAYA KUMAR NAYAK VS	// SAHID NAGAR P.S. /329 /2020 ()
141	CRLMP/0000293/2021	STATE OF ODISHA SRIKANTA MOHAPATRA VS	S.D.DAS VS	// DHENKANAL SADAR /483 /2020 ()
142	CRLMP/0000294/2021	STATE OF ODISHA JAGESWAR PRADHAN VS	BIPLAB P.B. BAHALI VS	// / /0 ()
143	CRLMP/0000295/2021	STATE OF ODISHA MILI BEHERA VS	MOHENDRA DALAI VS	// / /0 ()
144	CRLMP/0000296/2021	STATE OF ODISHA NARENDRA KUMAR MOHANTY VS	SAMARENDRA PATNAIK VS	// / /0 ()
145	CRLMP/0000297/2021	DIRECTOR GENERAL OF POLICE,CTC SANJU BALA BEHERA VS	DEBASNAN DAS VS	// / /0 ()
146	CRLMP/0000298/2021	STATE OF ODISHA ARTATRAN BALIARSINGH VS	U.C.MISHRA VS	// / /0 ()
147	CRLMP/0000299/2021	STATE OF ODISHA BHARATI DASH VS STATE OF ODISHA	LALITENDU MISHRA VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000300/2021	MOHAN KUMAR BEHERA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
149	CRLMP/0000301/2021	PRUTHIRAJ SAMANTRAY VS STATE OF ODISHA	R.N.MOHANTY VS	// 0 //
150	CRLMP/0000302/2021	YASAMANTA DAS VS STATE OF ODISHA	SUKANTA KUMAR (2) VS	// 0 //
151	CRLMP/0000303/2021	GOURANG PRASAD NANDA VS INSPECTOR-IN-CHARGE,CAPITAL POLICE STATION	SURESH CHANDRA DASH VS	// 0 //
152	CRLREV/0000058/2021	ANUSUYA ROUT VS SATYA SUNDAR SWAIN	SACHIDANANDA SAHOO VS	// 0 //
153	CRLREV/0000059/2021	SAILESH MUDULI @ SAILESH KUMAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KARANJIA /198 /2019 0 //
154	FAO/0000029/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE LTD VS GOUDI NARASAMMA	BRINCE HONDA SAMANTARAY VS	// 0 //
155	RPFAM/0000009/2021	UMESH CHANDRA MAHAKUDA VS SASMITA GOUDA	GOPINATH MISHRA VS	// 0 //
156	RVWPET/0000040/2021	DAMODAR PATI VS SUDHAKAR PATI	SMRUTI RANJAN DASH VS	// 0 //
157	TRP(C)/0000046/2021	MEGHAA AGRAWAL VS SUBHAM SULTANIA	TRILOCHAN NANDA VS	// JUDGE FAMILY COURT, KEONJHAR(Kendujhar) CP/0000117/2020
158	TRP(C)/0000047/2021	MADHUSMITA DAS VS GAGAN BIHARI DAS	ASHOK KUMAR SAHOO VS	// 0 //
159	TRP(C)/0000048/2021	MINAKSHI DORA	SANDEEP RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	TRPCRL/0000012/2021	AMARDEEP DORA SANJEEB KU.MALLICK	NILA MADHAB PRAHARAJ	// //0
		VS	VS	0
161	WA/0000157/2021	ADYASHREE DAS @ MALLICK STATE OF ODIHSA	SR.S.C. (S ABD NE)	// //
		VS	VS	0
162	WA/0000158/2021	MAMATA PANIGRAHY JAYA CHANDRA MISHRA		// //
		VS	VS	0
163	WP(C)/0005738/2021	ESTATE OFFICER, EAST COAST RAILWAY, SAMBALPUR KOLLI LAKSHMI	GOPAL SINHA	// //
		VS	VS	0
164	WP(C)/0005739/2021	STATE OF ODISHA SUDIPTA KUMAR BISHOI	KRISHNA CHANDRA SAHU	// //
		VS	VS	0
165	WP(C)/0005740/2021	STATE OF ODISHA MANAS RANJAN BEHERA	KRISHNA CHANDRA SAHU	// //
		VS	VS	0
166	WP(C)/0005741/2021	STATE OF ODISHA KHADI DIHIRIA	SUSANTA KUMAR SAHU	// //
		VS	VS	0
167	WP(C)/0005742/2021	THE REGISTRAR, OAT, CTC SANTOSH KUMAR MAKAR	SUSANTA KUMAR SAHU	// //
		VS	VS	0
168	WP(C)/0005743/2021	THE REGISTRAR, OAT, CTC PRADIPTA KUMAR GOCHHAYAT	PRANAB RANJAN CHHATOI	// //
		VS	VS	0
169	WP(C)/0005744/2021	STATE OF ODISHA SK. MD. GOLAM HYDER	BISWAJIT MOHAPATRA	// //
		VS	VS	0
170	WP(C)/0005745/2021	STATE OF ODISHA CHAKRADHAR NAIK	SUSANTA KUMAR SAHU	// //
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0005746/2021	THE REGISTRAR, OAT, CTC DHRUMAKANTI BUDA VS	SUSANTA KUMAR SAHU VS	// // 0
172	WP(C)/0005747/2021	THE REGISTRAR, OAT, CUTTACK BABULAL SETH VS	SUSANTA KUMAR SAHU VS	// // 0
173	WP(C)/0005748/2021	THE REGISTRAR, OAT, CUTTACK SANJUKTA BAG VS	SUSANTA KUMAR SAHU VS	// // 0
174	WP(C)/0005749/2021	THE REGISTRAR, OAT, CTC SATYABAN KISAN VS	SUSANTA KUMAR SAHU VS	// // 0
175	WP(C)/0005750/2021	THE REGISTRAR, OAT, CUTTACK KUBER KUMAR PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
176	WP(C)/0005751/2021	THE REGISTRAR, OAT, CUTTACK AYUSHMAN SEKHAR PANIGRAHI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
177	WP(C)/0005752/2021	STATE OF ODISHA GLORIA ASHA BUD VS	SUSANTA KUMAR SAHU VS	// // 0
178	WP(C)/0005753/2021	THE REGISTRAR, OAT, CTC MATHURA CHHURA VS	SUSANTA KUMAR SAHU VS	// // 0
179	WP(C)/0005754/2021	THE REGISTRAR, OAT, CTC GIRIJA PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
180	WP(C)/0005755/2021	THE REGISTRAR, OAT, CTC BHARAT JENA VS	DEBASISH SAMAL VS	// // 0
181	WP(C)/0005756/2021	STATE OF ODISHA ANTARYAMI MALIK VS	SUDHIR KUMAR MALLICK VS	// // 0
		THE COMMNR., LR AND S, BOARD OF REVENUE		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0005757/2021	SNIGDHARANI BISWAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
183	WP(C)/0005758/2021	M/S. ROYAL INFRACONSTRU LTD. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
184	WP(C)/0005759/2021	MUKUTA DAS VS THE COMMNR., LR AND S, BOARD OF REVENUE	DINABANDHU NAYAK VS	// 0 //
185	WP(C)/0005760/2021	SURESH KUMAR BISI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
186	WP(C)/0005761/2021	SABITARANI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
187	WP(C)/0005762/2021	MANOJ KUMAR PATEL VS UNION OF INDIA	ANURAG PATI VS	// 0 //
188	WP(C)/0005763/2021	KAMADEV @ KAMADEBA JENA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
189	WP(C)/0005764/2021	M/S. EXECUTIVE SECURITY SERVICE PVT.LTD VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
190	WP(C)/0005765/2021	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
191	WP(C)/0005766/2021	SWARNA PRAVA DEI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
192	WP(C)/0005767/2021	ASHOK KUMAR CHOUDHURY VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
193	WP(C)/0005768/2021	GHANASHYAM ROUT	BANABIHARI RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0005769/2021	PUSPAMITRA SANDHA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0005770/2021	PARSURAM DALAI	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0005771/2021	PRATAP KUMAR SAHOO	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0005772/2021	MEERA PARIDA	OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0005773/2021	MANAGOBINDA SAHOO	SURESH KU. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0005774/2021	NARAYAN PATEL	SURESH KUMAR JENA	//
		VS	VS	0
		THE COLLECTOR CUM LA OFFICER, SUNDERGARH		//
200	WP(C)/0005775/2021	RANJULATA RAY MOHAPATRA	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0005776/2021	MAQUSUD ALAM	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0005777/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		PRAHALLAD MANSINGH		//
203	WP(C)/0005778/2021	GOPINATH BARIK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		R.T.O., KORAPUT		//
204	WP(C)/0005779/2021	GOPINATH BARIK	DIPTI RANJAN BHOKTA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0005780/2021	R.T.O., KORAPUT PRATIMA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
206	WP(C)/0005781/2021	JADUNATH HANSDAH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
207	WP(C)/0005782/2021	SANATAN BARIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
208	WP(C)/0005783/2021	GANGADHAR SETHY VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
209	WP(C)/0005784/2021	SABITA PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
210	WP(C)/0005785/2021	PRAMOD KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
211	WP(C)/0005786/2021	LAKSMIKANTA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
212	WP(C)/0005787/2021	SANTOSH KUMAR HOTA VS STATE OF ODISHA	SURENDRA KUMAR NAYAK VS	// 0 //
213	WP(C)/0005788/2021	STATE OF ODISHA VS SUKANTA KUMAR BHUYAN	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
214	WP(C)/0005789/2021	RAMAVTAR AGARWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
215	WP(C)/0005790/2021	DR. SASMITA MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005791/2021	SUDARSAN BHOI VS COLLECTOR, KHURDA	SUSHANTA KUMAR JOSHI VS	// 0 //
217	WP(C)/0005792/2021	PALESWAR SAGARIA VS SUB COLLECTOR CUM REVENUE OFFICER, TITILAGARH	SUSHANTA KUMAR JOSHI VS	// 0 //
218	WP(C)/0005793/2021	KHAGESWAR PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
219	WP(C)/0005794/2021	DEBI PRASAD NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
220	WP(C)/0005795/2021	MADAN MOHAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0005796/2021	M/S. HI TECH EDIFICE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
222	WP(C)/0005797/2021	M/S. HI TECH EDIFICE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
223	WP(C)/0005798/2021	THE MANAGER CUM EXDECUTIVE ENGINEER, BUREAU OF ELECTRICITY VS SASMITA SAHOO	SURESH KUMAR DASH VS	// 0 //
224	WP(C)/0005799/2021	GOPINATH SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	WP(C)/0005800/2021	BISHNU PRASAD SAMANTARAY VS COLLECTOR, PURI	BINAYAK PRASAD MOHANTY VS	// 0 //
226	WP(C)/0005801/2021	JAGESWAR SENAPATI VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
227	WP(C)/0005802/2021	EXECUTIVE OFFICER, NAYAGARH	AMITAV TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0005803/2021	ODISHA GRAMYA BANK, NAYAHAT BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE COMMNR. CUM SECY. S AND ME DEPT.		//
229	WP(C)/0005804/2021	ODISHA GRAMYA BANK, NAYAHAT BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE COMMNR. CUM SECY. S AND ME DEPT.		//
230	WP(C)/0005805/2021	DR. BIRANCHI PRASAD MISHRA	SIBANARAYAN BISWAL	//
		VS	VS	0
		THE MEMBER SECY., AICTE		//
231	WP(C)/0005806/2021	SIBARAM PATRO	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005807/2021	MD. ARIF JAMAL	PRASANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005808/2021	BISWANATH MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0005809/2021	PUSPANJALI PRADHAN	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005810/2021	SRI JAYA DURGA THAKURANI BIJE	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE COMMISSIONER, LR AND S, ODISHA, CTC		//
236	WP(C)/0005811/2021	SAMIR RANJAN PARIDA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		SUCHISMITA DAS		//
237	WP(C)/0005812/2021	ANITA LAL	DURGA PRASAD JENA	//
		VS	VS	0
		ESTATE OFFICER, BALANDA		//
238	WP(C)/0005813/2021	EPITYCHIA CORPORATE SOL PVT.LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		R.T.O., BBSR II		//
239	WP(C)/0005814/2021	EPITYCHIA CORPORATE SOL PVT.LTD. VS	ABHAYA KUMAR BEHERA VS	// ()
		R.T.O., BBSR II		//
240	WP(C)/0005815/2021	EPITYCHIA CORPORATE SOL PVT.LTD., VS	ABHAYA KUMAR BEHERA VS	// ()
		R.T.O., BBSR II		//
241	WP(C)/0005816/2021	SUKADEV HEMBRAM VS	SOMADARSAN MOHANTY VS	// ()
		STATE OF ODISHA		//
242	WP(C)/0005817/2021	TRILOCHAN MAHANTA VS	TUSHAR KANTA NAYAK VS	// ()
		STATE OF ODISHA		//
243	WP(C)/0005818/2021	PARTHA PATNAIK VS	DEVASHIS PANDA VS	// ()
		THE BRANCH MANAGER,HDFC BANK		//
244	WP(C)/0005819/2021	PARTHA PATNAIK VS	DEVASHIS PANDA VS	// ()
		THE BRANCH MANAGER,HDFC BANK LTD.,CTC		//
245	WP(C)/0005820/2021	ASHOK KUMAR PRADHAN VS	SUBHADUTTA ROUSTRAY VS	// ()
		UNION OF INDIA		//
246	WP(C)/0005821/2021	SUKANTA CHANDRA BEURA VS	GYANA RANJAN SETHI VS	// ()
		STATE OF ODISHA		//
247	WP(C)/0005822/2021	MANAS RANJAN TAREI VS	GYANA RANJAN SETHI VS	// ()
		STATE OF ODISHA		//
248	WP(C)/0005823/2021	PRADIP BHOSAGAR VS	SANJAY KUMAR DAS (2) VS	// ()
		STATE OF ODISHA		//
249	WP(C)/0005824/2021	NALINI PATEL VS	TAPAN KUMAR KAMILA VS	// ()
		SUB COLLECTOR ,SUNDERGARH		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0005825/2021	ACHYUTANANDA NAG VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
251	WP(C)/0005826/2021	SASMITA BISWAL VS DEPUTY REGISTRAR,OAT,CTC	BINODINI SINGH VS	// 0 //
252	WP(C)/0005827/2021	RUDRA DASH VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.	ANISH ANKUR MISHRA VS	// 0 //
253	WP(C)/0005828/2021	JAGANNATH BARIK VS COLLECTOR, PURI	BINAYAK PR.MOHANTY VS	// 0 //
254	WP(C)/0005829/2021	SASMITA SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
255	WP(C)/0005830/2021	SANTOSH PATEL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
256	WP(C)/0005831/2021	JAMUNA SETHI VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
257	WP(C)/0005832/2021	SK. AMIL VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	// 0 //
258	WP(C)/0005833/2021	CHHAILA SWAIN@CHAILA SWAIN VS CERTIFICATE OFFICER CUM SUB COLLECTOR,CHATRAPUR	JYOTIRMAYA SAHOO VS	// 0 //
259	WP(C)/0005834/2021	BICHHANDA LUHA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
260	WP(C)/0005835/2021	HARE KRUSHNA BEHERA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
261	WP(C)/0005836/2021	LAXMI PRIYA JENA	PRASANTA KUMAR JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005837/2021	TRILOCHAN PANDA	JYOTIRMAYA SAHOO	//
		VS	VS	0
		CERTIFICATE OFFICER CUM SUB COLLECTOR,CHATRAPUR		//
263	WP(C)/0005838/2021	PRAJNYA MISHRA	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0005839/2021	PANCHANAN BISOYI	JYOTIRMAYA SAHOO	//
		VS	VS	0
		CERTIFICATE OFFICER CUM SUB COLLECTOR,CHATRAPUR		//
265	WP(C)/0005840/2021	SUNANDA PRUSTY	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005841/2021	TAPASWINI NATH	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005842/2021	SURESH SENAPATI	JYOTIRMAYA SAHOO	//
		VS	VS	0
		CERTIFICATE OFFICER CUM SUB COLLECTOR CHATRAPUR		//
268	WP(C)/0005843/2021	SWARNA MANJARI PRADHAN	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005844/2021	RESHMA MOHANTY	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005845/2021	ANASUYA PATTANAIAK	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005846/2021	SAMARENDRA SAMANTARAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ODISHA INFORMATION COMMISSIONER		//
272	WP(C)/0005847/2021	GANESH PRASAD NAYAK	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0005848/2021	ADDL. COMMNR., S AND C, BALASORE GANESH PRASAD NAYAK VS	SUKANATA KUMAR NAYAK 2 VS	// // 0
274	WP(C)/0005849/2021	ADDL. COMMNR., S AND C, BALASORE NIRANJAN DAS VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
275	WP(C)/0005850/2021	SUB COLLECTOR, BHADRAK SIBA PRASAD PARIDA VS	PRABODHA CHANDRA NAYAK VS	// // 0
276	WP(C)/0005851/2021	STATE OF ODISHA DEBASHISH MOHAPATRA VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
277	WP(C)/0005852/2021	TAHASILDAR, CHANDABALI BHIKARI CHARAN SAHU VS	K.K.SWAIN VS	// // 0
278	WP(C)/0005853/2021	STATE OF ODISHA M/S. UNITED AGENCY VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
279	WP(C)/0005854/2021	H.D.F.C. BANK LTD. UNION OF INDIA VS	ABINASH ROURAY VS	// // 0
280	WP(C)/0005855/2021	PRAKASH KUMAR BEHERA MIR AYUB ALLI VS	PRAFULLA KUMAR KAR VS	// // 0
281	WP(C)/0005856/2021	SUB COLLECTOR, KENDRAPARA HARAMOHAN SAHOO VS	GOURI MOHAN RATH VS	// // 0
282	WP(C)/0005857/2021	STATE OF ODISHA NILANCHAL KHILAR VS	SANTOSH KUMAR MAHANTY VS	// // 0
283	WP(C)/0005858/2021	STATE OF ODISHA PUSPANJALI TRIPATHY VS	SANTOSH KUMAR MAHANTY VS	// // 0
		OAT, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005859/2021	SWARNA PRAVA MALLIK VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// 0 //
285	WP(C)/0005860/2021	BRAJA GOPAL PUJHARI VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
286	WP(C)/0005861/2021	THE DIRECTOR,SPORTS AUTHORITY OF INDIA VS PRASANTA KUMAR DAS	ALITENDU MISHRA VS	// 0 //
287	WP(C)/0005862/2021	TUNI BEURA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
288	WP(C)/0005863/2021	BIBHUTI BHUSAN PATNAIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
289	WP(C)/0005864/2021	PRADEEP KUMAR PUTHAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
290	WP(C)/0005865/2021	JAITRI DHAL VS THE GOVT. OF ODISHA	SANKET PALEI VS	// 0 //
291	WP(C)/0005866/2021	RAMA CHANDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
292	WP(C)/0005867/2021	R.S TRADING VS CT AND GST OFFICER	KANANBALA ROY CHOUDHURY VS	// 0 //
293	WP(C)/0005868/2021	UNION OF INDIA VS PRAMOD KUMAR HOTA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
294	WP(C)/0005869/2021	R.S TRADING VS CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
295	WP(C)/0005870/2021	RUPAPRIYA SHANKHUA	BIBHUDANANDA MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005871/2021	SUSAMA RANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005872/2021	MANOJA ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005873/2021	PRAKASH CHANDRA BHOI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005874/2021	SISUDAS HARPAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005875/2021	BIRAJA PRASAD DALPATI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005876/2021	ARJUN KUMAR MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005877/2021	HRUSIKESH SAHU	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0005878/2021	BALRAM DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005879/2021	BENUDHAR SE	SAMIR KUMAR MISHRA	//
		VS	VS	0
		ADDL. COMMNR., S AND C, BALASORE		//
305	WP(C)/0005880/2021	TRUPTIMAYEE SAHOO	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		UNITED PURI NIMAPARA, CENTRAL CO OPERATIVE BANK LTD.		//
306	WP(C)/0005881/2021	SANTOSH KUMAR SAHOO	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005882/2021	UNITED PURI NIMAPARA, CENTRAL CO OPERATIVE BANK LTD. BENUDHAR SE VS	SAMIR KUMAR MISHRA VS	// // 0
308	WP(C)/0005883/2021	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION,BALESWAR KAILAS CHANDRA MISHRA VS	SATYAJIT SAMAL VS	// // 0
309	WP(C)/0005884/2021	STATE OF ODISHA KAILASH CHANDRA PANIGRAHI VS	SATYAJIT SAMAL VS	// // 0
310	WP(C)/0005885/2021	STATE OF ODISHA ITIPRAVA PANIGRAHI VS	SAMIR KUMAR MISHRA VS	// // 0
311	WP(C)/0005886/2021	STATE OF ODISHA LADU PRADHAN VS	SATYAJIT SAMAL VS	// // 0
312	WP(C)/0005887/2021	STATE OF ODISHA SIMANCHALA PRADHAN VS	SATYAJIT SAMAL VS	// // 0
313	WP(C)/0005888/2021	STATE OF ODISHA RAGHUMANI DHARUA VS	KAUSHIK SWAIN VS	// // 0
314	WP(C)/0005889/2021	STATE OF ODISHA CHONGA SREERAMULU VS	SATYAJIT SAMAL VS	// // 0
315	WP(C)/0005890/2021	STATE OF ODISHA NILIMA PADHI VS	ACHYUTANANDA PATTANAİK VS	// // 0
316	WP(C)/0005891/2021	STATE OF ODISHA SANKHAPANI PRADHAN VS	KAUSHIK SWAIN VS	// // 0
317	WP(C)/0005892/2021	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005893/2021	SHABYA BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
319	WP(C)/0005894/2021	RABINDRANATH MOHAPATRA VS STATE OF ODISHA	KUNAL KU. SWAIN VS	// 0 //
320	WP(C)/0005895/2021	MANOJ KUMAR MISHRA VS STATE OF ODISHA	KUNAL KU. SWAIN VS	// 0 //
321	WP(C)/0005896/2021	TRILOCHAN DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
322	WP(C)/0005897/2021	UDAYANATH SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	WP(C)/0005898/2021	MANOJ KUMAR KHEMUNDU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
324	WP(C)/0005899/2021	SURENDRA KHARA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
325	WP(C)/0005900/2021	RADHAKRUSHNA MANTRI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
326	WP(C)/0005901/2021	INDIRA SAMARTHA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
327	WP(C)/0005902/2021	BISHWA BIHARI MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
328	ABLAPL/0001982/2021	SANDEEP KUMAR PATTNAIK VS STATE OF ODISHA	ASHOK KUMAR APAT VS	KEONJHAR TOWN /60 /2021 0 //
329	ABLAPL/0001983/2021	SOMANATH NAYAK @ MAKARA	SIBA PRASAD MISHRA	BANKI /13 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0001984/2021	ANJANA MIRDHA	DEBABRATA RATH	SAMBALPUR VIGILANCE /1 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
331	ABLAPL/0001985/2021	BHAGABAN BARIK	SARADA PRASAD DASH	SIMULIA /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0001986/2021	KAINA LIMA	DIGAMBAR SETHI	R.UDAYAGIRI /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0001987/2021	DILLIP KUMAR DEBATA	JITENDRA SAMANTARAY	ROURKELA VIGILANCE /5 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
334	ABLAPL/0001988/2021	PRAKASH KUMAR SUTAR	SIDHARTHA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0001989/2021	ANIS @ MD. ANISH	ASMIYA RANJAN MAJHI	BURLA /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0001990/2021	BALA BHAL	SAMARENDRA BAHADUR	CHANDABALI /206 /2015
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0001991/2021	KABITA JENA	BRAJABANDHU BISWAL	KABISURYANAGAR (KODALA) /352 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0001992/2021	BABULI PUJARI	JUGALA KISHORE PANDA	MALKANGIRI /344 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0001993/2021	SAMIR DAS	SUNIL KUMAR PATNAIK	BALASORE TOWN /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0001994/2021	JANMEJAYA SATAPATHY	LALIT KUMAR MAHARANA	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0001995/2021	STATE OF ODISHA BRAHMESWAR MAHAKUD VS	LALIT KUMAR MAHARANA VS	// / /0 ()
342	ABLAPL/0001996/2021	STATE OF ODISHA DEBABRATA PATRA VS	LALIT KUMAR MAHARANA VS	// / /0 ()
343	ABLAPL/0001997/2021	STATE OF ODISHA SANTANU BARIK VS	LALIT KUMAR MAHARANA VS	// / /0 ()
344	ABLAPL/0001998/2021	STATE OF ODISHA ABHISHEK SINGH CHANDEL VS	LALIT KUMAR MAHARANA VS	// / /0 ()
345	ABLAPL/0001999/2021	STATE OF ODISHA SUJIT KUMAR SAHU VS	ASHOK KUMAR APAT VS	// PARJANG /19 /2021 ()
346	ABLAPL/0002000/2021	STATE OF ODISHA GUDU MALLICK @ RAMAKANATA VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /33 /2021 ()
347	ABLAPL/0002001/2021	STATE OF ODISHA DURLLAV KISHAN VS	DINESH KUMAR MOHANTY VS	// THELKOLOI PS /15 /2021 ()
348	ABLAPL/0002002/2021	STATE OF ODISHA MANOJ SAHU VS	MANOJ KUMAR MOHANTY VS	// HARABHANGA /142 /2020 ()
349	ABLAPL/0002003/2021	STATE OF ODISHA BILASINI BEHERA VS	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /31 /2021 ()
350	ABLAPL/0002004/2021	STATE OF ODISHA SANMAYA SUBHADARSHI @ SANMAYA SUBHADARSHI VS	JAJATI KESHARI KHUNTIA VS	// BADAMBADI /12 /2021 ()
351	ABLAPL/0002005/2021	STATE OF ODISHA BIDYADHARA SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	// GOBINDAPUR /12 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0002006/2021	GHANSHYAM YADAV VS STATE OF ODISHA	PRIYARANJAN SINGH VS	BARBIL /131 /2020 () //
353	ABLAPL/0002007/2021	GUDU KHARA @ KHORA VS STATE OF ODISHA	NIRANJAN LENKA VS	KORAPUT TOWN /370 /2020 () //
354	ABLAPL/0002008/2021	SK. AFSAR KHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /46 /2021 () //
355	ABLAPL/0002009/2021	NARESH NAYAK VS STATE OF ODISHA	NAPOLEON SAHANI VS	TANGI (KHURDA) /42 /2021 () //
356	ABLAPL/0002010/2021	JYOTSNA NATH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /44 /2021 () //
357	ABLAPL/0002011/2021	BABU ROUT VS STATE OF ODISHA	SRINIBAS SAHOO VS	RAGHUNATHPALI /12 /2021 () //
358	ABLAPL/0002012/2021	SK. JAMSHER ALLI @ SK. CHUNU VS STATE OF ODISHA	MD.G.MADANI VS	PURUNABAZAR /28 /2021 () //
359	ABLAPL/0002013/2021	ASHOK KUMAR JENA @ ASHOK KUMAR JANA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /42 /2021 () //
360	ABLAPL/0002014/2021	TAHIR KHAN @ PAPU VS STATE OF ODISHA	MD.G.MADANI VS	BHADRAK RURAL /681 /2020 () //
361	ABLAPL/0002015/2021	CHITARANJAN DHAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /2 /2021 () //
362	ABLAPL/0002016/2021	DEBENDRA KUMAR PRAHARAJ VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	/ /0 () //
363	ABLAPL/0002017/2021	SASMITA SAHOO @ SAMBI	DEEPAK KU SAHOO	KENDRAPARA /54 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002018/2021	SUKUMAR PRUSTY @ PURSTY	DEEPAK KU SAHOO	MARINE PS AT JAMBO /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0002019/2021	BIJAY MALLICK	ANAM CHARAN PANDA	GOP /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0002020/2021	K.MARI	SMRUTI RANJAN ROUT	JATNI P.S. /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002021/2021	BAPI BARAL	RAJENDRA NARAYAN ROUT	JODAPADAR /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0002022/2021	NEHA SINGH	VIVEKANAND JENA	EOW,BHUBANESWAR /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0002023/2021	DEEPAK KUMAR PRADHAN	V. NARASINGH	LAXMISAGAR P.S. /150 /2018
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0002024/2021	V. NAVEEN REDDY	BIJAYA KUMAR RAGADA	BORIGUMMA /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0002025/2021	SATISH PRUSTY	DEEPAK KU SAHOO	MARINE PS AT JAMBO /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0002026/2021	ABDUL BARI	G.C.ROUT	MANGALA BAG /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0002027/2021	UJALA @ MUKESH KUMAR SWAIN	DEEPAK KU SAHOO	KENDRAPARA /49 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0002028/2021	UPENDRA ROUT	JAYADEBA BEHERA	RANPUR /319 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0002029/2021	STATE OF ODISHA RAMESH CHANDRA ROUT VS	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /34 /2021 ()
376	ABLAPL/0002030/2021	STATE OF ODISHA ALOK KUMAR NANDI VS	ACHYUTANANDA PATTANAIAK VS	// KHAIRA /33 /2021 ()
377	ABLAPL/0002031/2021	STATE OF ODISHA B.BHIMASEN @ BAMUDU BHIMA VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /32 /2020 ()
378	ABLAPL/0002032/2021	STATE OF ODISHA ALOK KUMAR NANDI VS	ACHYUTANANDA PATTANAIAK VS	// KHAIRA /32 /2021 ()
379	ABLAPL/0002033/2021	STATE OF ODISHA DIPU MALIK @ DIPU MALK VS	ARUN KUMAR DAS (1) VS	// GONDIA /107 /2019 ()
380	ABLAPL/0002034/2021	STATE OF ODISHA DIKHIT KUMAR SWAIN VS	SOMANATH SATAPATHY VS	// CUTTACK SADAR /72 /2021 ()
381	ABLAPL/0002035/2021	STATE OF ODISHA TRINATH PRADHAN VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /38 /2021 ()
382	ABLAPL/0002036/2021	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /54 /2021 ()
383	ABLAPL/0002037/2021	STATE OF ODISHA DHIREN BEHERA VS	RONIT GHOSH VS	// KANIHA /34 /2021 ()
384	ABLAPL/0002038/2021	STATE OF ODISHA SUDARSAN BARIK VS	SUSAMPAD HOTA VS	// / /0 ()
385	ABLAPL/0002039/2021	STATE OF ODISHA KUMAR @ MANAS PANDA VS STATE OF ODISHA	SASAMPAD HOTA VS	// PARADEEP LOCK /30 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0002040/2021	PANDAB MAJHI @ SOREN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /14 /2021 () //
387	ABLAPL/0002041/2021	TOFAN BEHERA @ BASIA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /258 /2018 () //
388	ABLAPL/0002042/2021	TERA BEHERA @ DEEPAK BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BASUDEVPUR /50 /2021 () //
389	ABLAPL/0002043/2021	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PATTAMUNDAI /58 /2021 () //
390	ABLAPL/0002044/2021	NIRANJAN SAHOO VS STATE OF ODISHA	HEMANTA KUMR TRIPATHY VS	BHUBAN /48 /2021 () //
391	ABLAPL/0002045/2021	SAMBIT KUMAR SWAIN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHANDRASEKHARPUR /59 /2021 () //
392	ABLAPL/0002046/2021	CHANDRA PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BHEDEN /210 /2020 () //
393	ABLAPL/0002047/2021	NIRVAY SAMANTRAY @ NIRVAYA KUMAR VS STATE OF ODISHA	SAMANT KUMAR MAHANTA VS	ABHAYACHANDPUR /6 /2021 () //
394	ABLAPL/0002048/2021	SANTOSH @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	KUJANGA /42 /2021 () //
395	WPC(OA)/0000209/2018	SUDAM CHANDRA KISKU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
396	WPC(OA)/0000238/2012	DR. SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
397	WPC(OA)/0001190/2016	DHIRENDRA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA, S.PRADHAN, T.K.BISWAL	

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0000199/2018	SUJIT KUMAR BEHERA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		D.G. AND I.G. OF POLICE, ODISHA		//
399	WPC(OAC)/0000206/2016	ABDUL WADOOD	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0000208/2016	MUKTAR ALAM	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0000221/2018	ASIT KUMAR SAMANTRAY	SUBASH CHANDRA RATH, I.KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0000349/2018	BALUNKESWAR PRADHAN	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0001622/2016	LEEZA MAI PATEL	S. N. BISWAL, A.K. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0001623/2016	ANITA PADHAN	S. N. BISWAL, A.K. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0001624/2016	MANORAMA PATEL	S.N BISWAL, A.K BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0001626/2016	SANGEETA PATEL	S. N. BISWAL, A.K. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0001628/2016	MILLI NAIK	S. N. BISWAL, A.K. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0001629/2016	PINKI MINZ	S.N. BISWAL, A.K. BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WPC(OAC)/0001631/2016	STATE OF ODISHA SAUBHAGINI MUNDA VS	S.N.BISWAL, A.K.BEHERA VS	// // 0
410	WPC(OAC)/0001632/2016	STATE OF ODISHA PARBATI BHOI VS	S.N. BISWAL, A.K. BEHERA VS	// // 0
411	WPC(OAC)/0001693/2016	STATE OF ODISHA HIMADRI BEHERA VS	KIRAN ROUT, MISS S. NAYAK, MISS S. ROUTRAY VS	// // 0
412	WPC(OAC)/0001698/2016	STATE OF ODISHA ANJALIBALA MAHAKUL VS	KIRAN ROUT, S.NAYAK, S.ROUTRAY VS	// // 0
413	CONTC(CPC)/0000092/2019	STATE OF ODISHA KUNA NAIK VS	SANJIB SWAIN VS	// // 0
414	CONTC(CPC)/0000300/2016	STATE OF ODISHA KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// // 0 //

ORISSA HIGH COURT

MISC CASES FILED on :12/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 SAO/20/2017	KUSABHADRA NATHA-MP	M/S.S.K.NAYAK
2	4/2021 CRLLP/5/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
3	7/2021 CRLMA/47/2021	SUBHRA PRASAD SINHA-MP	NEPOLEON SAHANI
4	11/2021 WPC(OA)/209/2018	SUDAM CHANDRA KISKU-MP	AMIYA KUMAR CHHATOI
5	12/2021 WPC(OA)/209/2018	SUDAM CHANDRA KISKU-MP	AMIYA KUMAR CHHATOI
6	13/2021 WPC(OA)/1190/2016	DHIRENDRA KUMAR SAHOO-MP	PRAFULLA KUMAR MOHAPATRA, S.PRADHAN, T.K.B
7	14/2021 MATA/157/2019	SUBHASRITA NAYAK-MP	SUPRIYA PATRA
8	15/2021 CMAPL/22/2021	NATIONAL INSURANCE CO. LTD.-MP	BIKRAM PRATAP DAS
9	15/2021 WPCRL/125/2020	NIRMAL KUMAR SAHOO-MP	M/S..U.C.DORA, P.K.SAHOO,S.K.DAS
10	18/2021 RPFAM/9/2021	UMESH CHANDRA MAHAKUDA-MP	GOPINATH MISHRA
11	19/2021 RPFAM/9/2021	UMESH CHANDRA MAHAKUDA-MP	GOPINATH MISHRA
12	39/2021 CRLMP/300/2021	MOHAN KUMAR BEHERA-MP	DEBADATTA MOHANTY
13	42/2021 RVWPET/40/2021	DAMODAR PATI-MP	SMRUTI RANJAN DASH
14	47/2021 TRP(C)/46/2021	MEGHAA AGRAWAL-MP	TRILOCHAN NANDA
15	48/2021 TRP(C)/47/2021	MADHUSMITA DAS-MP	ASHOK KUMAR SAHOO
16	49/2021 TRP(C)/48/2021	MINAKSHI DORA-MP	SANDEEP RATH
17	54/2021 FAO/258/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	CHITRA MANTARAY
18	54/2021 WPC(OAC)/221/2018	ASIT KUMAR SAMANTRAY-MP	SUBASH CHANDRA RATH, I.KHAN
19	55/2021 FAO/716/2020	THE DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD,-MP	B.COMRAN
20	55/2021 WPC(OAC)/167/2019	HARISH CHANDRA PATRA-MP	BIKRAM CHANDRA GHADEI
21	56/2021 FAO/716/2020	THE DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD,-MP	B.COMRAN
22	57/2021 FAO/464/2014	BENUDHAR BEHERA-MP	M/S.AJIT KU.TRIPATHY
23	58/2021 FAO/152/2020	PRAKASH CH.SETHY-MP	SASWAT DAS
24	59/2021 FAO/577/2020	THE MANAGER LEGAL, M/S.ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUPTA
25	60/2021 FAO/738/2020	LEGAL MANAGER, M/S. RELIANCE LEGAL INSURANCE CO.LTD.-MP	G.H.DUPTA
26	69/2021	ANUSUYA ROUT-MP	SACHIDANANDA SAHOO

27	CRLREV/58/2021 70/2021	SANJEEB KUMAR MAJHI-MP	M/S.BIBHU PRASAD DAS
28	CRLREV/476/2020 72/2021	JENIS UTHANSINGH-MP	M/S.AJODHYA RANJAN DASH
29	CMP/1091/2017 73/2021	KAMAL PATEL-MP	M/S.UPENDRA KUMAR SAMAL
30	CMP/1086/2017 74/2021	KAMAL PATEL-MP	M/S.UPENDRA KUMAR SAMAL
31	CMP/1086/2017 75/2021	DEBASIS SWAIN-MP	AJODHYA RANJAN DASH
32	RSA/182/2019 76/2021	DEBASIS SWAIN-MP	AJODHYA RANJAN DASH
33	RSA/182/2019 136/2021	KUNIA@MANORANJAN MOHAPATRA-MP	RANJAN KUMAR NAYAK
34	CRLA/328/2018 137/2021	HRUSIKESH MAHANTA-MP	PRADIP KUMAR RAY
35	CRLA/91/2021 138/2021	HRUSIKESH MAHANTA-MP	PRADIP KUMAR RAY
36	CRLA/91/2021 139/2021	SOUJAN KUMAR NANDA@SOUJAN NANDA-MP	M/S.R.ACHARY
37	CRLA/641/2017 140/2021	BABU GHADEI-MP	V.NARASINGH
38	CRLA/93/2021 141/2021	BABU GHADEI-MP	V.NARASINGH
39	CRLA/93/2021 142/2021	SUSANTA PUHAN @ KALIA-MP	SMRUTI RANJAN MOHAPATRA
40	CRLA/94/2021 143/2021	NABA KRUSHANA ROUT-MP	SURYAKANTA DWIBEDI
41	CRLA/95/2021 144/2021	NABA KRUSHANA ROUT-MP	SURYAKANTA DWIBEDI
42	CRLA/95/2021 145/2021	NABA KRUSHANA ROUT-MP	SURYAKANTA DWIBEDI
43	CRLA/95/2021 146/2021	MITU@NIHAR RANJAN PRADHAN-MP	MR.S.D.DAS, M/S.GOURISANKAR PANI
44	CRLA/238/2017 176/2021	MUNA @ RADHAMOHAN BISWAL-MP	TANMAYA KUMAR MOHANTY
45	BLAPL/7434/2020 177/2021	LAXMI KANT MISHRA @ LAXMIKANTA MISHRA-MP	JYOTIRMAYA SAHOO
46	BLAPL/9210/2020 178/2021	ANIL JAGAT-MP	A.K. SAHOO
47	BLAPL/4729/2020 203/2021	SK.SALLAUDDIN-MP	P.K.RATH
48	ABLAPL/7621/2020 222/2021	DR.SIBARAM SABAT-MP	M/S.JATINDRA KU.MOHAPATRA
49	CRLMC/2096/2013 223/2021	PRIYAMBADA SAHOO-MP	ARIJEET MISHRA
50	CRLMC/246/2021 224/2021	ROHIT NAG-MP	HIMANSHU SEKHAR MISHRA
51	CRLMC/247/2021 225/2021	NIRMAL KUMAR OJHA-MP	SHYAMANANDA MOHARANA
52	CRLMC/249/2021 226/2021	PRASANT KUMAR JENA-MP	DEBASIS TRIPATHY
53	CRLMC/252/2021 227/2021	LAXMINARAYAN DEEPAK RANJAN DAS-MP	PRAVASH CH.JENA
54	CRLMC/1246/2020 473/2021	STATE OF ODIHSA-MP	SR.S.C. (S ABD NE)
55	WA/157/2021 474/2021	STATE OF ODIHSA-MP	SR.S.C. (S ABD NE)
56	WA/157/2021 475/2021	STATE OF ODIHSA-MP	SR.S.C. (S ABD NE)
57	WA/157/2021 476/2021	STATE OF ODIHSA-MP	SR.S.C. (S ABD NE)

58	477/2021 WA/158/2021	JAYA CHANDRA MISHRA-MP	
59	2738/2021 WP(C)/5738/2021	KOLLI LAKSHMI-MP	GOPAL SINHA
60	2739/2021 WP(C)/5739/2021	SUDIPTA KUMAR BISHOI-MP	KRISHNA CHANDRA SAHU
61	2740/2021 WP(C)/5740/2021	MANAS RANJAN BEHERA-MP	KRISHNA CHANDRA SAHU
62	2741/2021 WP(C)/1835/2021	RAMANI BARIK-MP	DURGESH NARAYAN RATH
63	2742/2021 WP(C)/3521/2020	HIMANSU SEKHAR SUBUDHI-MP	M/S.K.N.DAS
64	2743/2021 WP(C)/5757/2021	SNIGDHARANI BISWAL-MP	MANOJ KUMAR MOHANTY
65	2744/2021 WP(C)/5758/2021	M/S. ROYAL INFRACONSTRU LTD.-MP	PRABODHA CHANDRA NAYAK
66	2745/2021 WP(C)/5760/2021	SURESH KUMAR BISI-MP	BHAKTA RANJAN BARIK
67	2746/2021 WP(C)/5762/2021	MANOJ KUMAR PATEL-MP	ANURAG PATI
68	2747/2021 WP(C)/5763/2021	KAMADEV @ KAMADEBA JENA-MP	BHAGABAN BEHERA
69	2748/2021 WP(C)/5764/2021	M/S. EXECUTIVE SECURITY SERVICE PVT.LTD.-MP	BIBHU PRASAD DAS
70	2749/2021 WP(C)/5773/2021	MANAGOBINDA SAHOO-MP	SURESH KU. JENA
71	2750/2021 WP(C)/5777/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
72	2751/2021 WP(C)/5777/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
73	2752/2021 WP(C)/37862/2020	M/S. TECHSUPPORT, BBSR-MP	SWARUP RANJAN SINGHSAMANTA
74	2753/2021 WP(C)/37862/2020	M/S. TECHSUPPORT, BBSR-MP	SWARUP RANJAN SINGHSAMANTA
75	2754/2021 WP(C)/1381/2021	KALI PRASAD MISHRA-MP	B.N.SAMANTARAY
76	2755/2021 WP(C)/5783/2021	GANGADHAR SETHY-MP	AJIT KUMAR SAHOO
77	2756/2021 WP(C)/5788/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
78	2757/2021 WP(C)/5788/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
79	2758/2021 WP(C)/5790/2021	DR. SASMITA MOHANTY-MP	SATYABRATA MOHANTY
80	2759/2021 WP(C)/5791/2021	SUDARSAN BHOI-MP	SUSHANTA KUMAR JOSHI
81	2760/2021 WP(C)/5793/2021	KHAGESWAR PATRA-MP	BIPIN KUMAR NAYAK
82	2761/2021 WP(C)/5794/2021	DEBI PRASAD NANDA-MP	NIRANJAN LENKA
83	2762/2021 WP(C)/5796/2021	M/S. HI TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
84	2763/2021 WP(C)/5797/2021	M/S. HI TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
85	2764/2021 WP(C)/5798/2021	THE MANAGER CUM EXDECUTIVE ENGINEER, ELECTRICIAN	SANMEEPRATH
86	2765/2021 WP(C)/5802/2021	EXECUTIVE OFFICER, NAYAGARH-MP	AMITAV TRIPATHY
87	2766/2021 WP(C)/5806/2021	SIBARAM PATRO-MP	ANJAN KUMAR BISWAL
88	2767/2021 WP(C)/5808/2021	BISWANATH MOHANTY-MP	RAMDAS ACHARY
89	2768/2021	PUSPANJALI PRADHAN-MP	ANAM CHARAN PANDA

90	WP(C)/5809/2021 2769/2021	BIJAYA KUMAR RAGADA-MP	PRABIR KUMAR RAY
91	WP(C)/9095/2020 2770/2021	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
92	WP(C)/9095/2020 2771/2021	JASBIR SINGH-MP	RAMESH CHANDRA OJHA
93	WP(C)/4858/2021 2772/2021	SASHI BHUSAN MISHRA-MP	SM.BARKATULLAH
94	WP(C)/4862/2021 2773/2021	ANITA LAL-MP	DURGA PRASAD JENA
95	WP(C)/5812/2021 2774/2021	PARTHA PATNAIK-MP	DEVASHIS PANDA
96	WP(C)/5818/2021 2775/2021	PARTHA PATNAIK-MP	DEVASHIS PANDA
97	WP(C)/5819/2021 2776/2021	ASHOK KUMAR PRADHAN-MP	SUBHADUTTA ROUSTRAY
98	WP(C)/5820/2021 2777/2021	M/S.IOT UTKAL ENERGY SERVICES LTD.-MP	M/S.SATYAJIT MOHANTY
99	WP(C)/9751/2018 2778/2021	M/S.K.V MOHANA RAO AND CO. PVT.LTD.-MP	M/S.DEBENDRANATH PANDA
100	WP(C)/8689/2018 2779/2021	M/S. NIGAM SUPPLIERS-MP	BUDHADEV ROUSTRAY
101	WP(C)/1732/2021 2780/2021	RUDRA DASH-MP	ANISH ANKUR MISHRA
102	WP(C)/5827/2021 2781/2021	ACHYUTANANDA NAG-MP	SANJAY KUMAR DAS
103	WP(C)/5825/2021 2782/2021	SANTOSH PATEL-MP	SUBHADUTTA ROUSTRAY
104	WP(C)/5830/2021 2783/2021	CHHAILA SWAIN@CHAILA SWAIN-MP	JYOTIRMAYA SAHOO
105	WP(C)/5833/2021 2784/2021	LAXMI PRIYA JENA-MP	PRASANTA KUMAR JENA
106	WP(C)/5836/2021 2785/2021	TRILOCHAN PANDA-MP	JYOTIRMAYA SAHOO
107	WP(C)/5837/2021 2786/2021	PRAJNYA MISHRA-MP	PRASANTA KUMAR JENA
108	WP(C)/5838/2021 2787/2021	PANCHANAN BISOYI-MP	JYOTIRMAYA SAHOO
109	WP(C)/5839/2021 2788/2021	SUNANDA PRUSTY-MP	PRASANTA KUMAR JENA
110	WP(C)/5840/2021 2789/2021	TAPASWINI NATH-MP	PRASANTA KUMAR JENA
111	WP(C)/5841/2021 2790/2021	SWARNA MANJARI PRADHAN-MP	PRASANTA KUMAR JENA
112	WP(C)/5843/2021 2791/2021	SURESH SENAPATI-MP	JYOTIRMAYA SAHOO
113	WP(C)/5842/2021 2792/2021	RESHMA MOHANTY-MP	PRASANTA KUMAR JENA
114	WP(C)/5844/2021 2793/2021	ANASUYA PATTANAIAK-MP	PRASANTA KUMAR JENA
115	WP(C)/5845/2021 2794/2021	SAMARENDRA SAMANTARAY-MP	PRAFULLA KUMAR RATH
116	WP(C)/5846/2021 2795/2021	NIRANJAN DAS-MP	SUKANTA KUMAR NAYAK 2
117	WP(C)/5849/2021 2796/2021	SIBA PRASAD PARIDA-MP	PRABODHA CHANDRA NAYAK
118	WP(C)/5850/2021 2797/2021	PRAMOD KUMAR SAHOO-MP	M/S.MILAN KANUNGO
119	WP(C)/5272/2018 2798/2021	SUSHIL KUMAR DAS-MP	DAYANANDA MOHAPATRA
120	WP(C)/16899/2020 2799/2021	SUSHIL KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
	WP(C)/16899/2020		

121	2800/2021 WP(C)/5854/2021	UNION OF INDIA-MP	ABINASH ROUTRAY
122	2801/2021 WP(C)/5856/2021	HARAMOHAN SAHOO-MP	GOURI MOHAN RATH
123	2802/2021 WP(C)/5862/2021	TUNI BEURA-MP	ANUPAM DASH
124	2803/2021 WP(C)/5861/2021	THE DIRECTOR,SPORTS AUTHORITY OF INDIA-MP	LALITENDU MISHRA
125	2804/2021 WP(C)/5867/2021	R.S TRADING-MP	KANANBALA ROY CHOUDHURY
126	2805/2021 WP(C)/6670/2020	PRAKASH CHANDRA MAHARANA-MP	M/S.SIVA SANKAR CHAINI,L.N.RAYTSINGH
127	2806/2021 WP(C)/5869/2021	R.S TRADING-MP	KANANBALA ROY CHOUDHURY
128	2807/2021 WP(C)/5878/2021	BALRAM DAS-MP	BIBEKANANDA BHUYAN
129	2808/2021 WP(C)/5885/2021	ITIPRAVA PANIGRAHI-MP	SAMIR KUMAR MISHRA
130	2811/2021 WP(C)/33161/2011	JSL STAINLESS LTD.-MP	M/S.BIBEK A.MOHANTY
131	2812/2021 WP(C)/7841/2020	M/S.NESTLE INDIA LTD.-MP	ADHIRAJ MOHANTY
132	38/2021 CRLMP/661/2020	GHANASHYAM MISHRA-MP	
133	100/2021 CONTC/144/2021	GOLEKH CHANDRA RATH-MP	S.S.RAO
134	124/2021 MACA/925/2017	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	
135	174/2021 BLAPL/6869/2020	PURUSOTTAM SAHOO @ ALAKA MOHAPATRA-MP	
136	175/2021 BLAPL/2114/2016	CHITTA RANJAN MALLICK-MP	
137	200/2021 ABLAPL/15591/2020	PRAFULLA KUMAR BEHERA-MP	
138	201/2021 ABLAPL/15650/2020	DILU DAS-MP	DILLIP KUMAR DASH
139	202/2021 ABLAPL/16206/2020	KEDAR NATH MOHANTY-MP	
140	204/2021 ABLAPL/15174/2020	SURENDRA NARAYAN RAY-MP	
141	205/2021 ABLAPL/15175/2020	SURENDRA NARAYAN RAY-MP	
142	206/2021 ABLAPL/15424/2020	SURENDRA NARAYAN RAY-MP	
143	207/2021 ABLAPL/15167/2020	SURENDRA NARAYAN RAY-MP	
144	208/2021 ABLAPL/15168/2020	SURENDRA NARAYAN RAY-MP	
145	209/2021 ABLAPL/15169/2020	SURENDRA NARAYAN RAY-MP	
146	210/2021 ABLAPL/15170/2020	SURENDRA NARAYAN RAY-MP	
147	211/2021 ABLAPL/15171/2020	SURENDRA NARAYAN RAY-MP	
148	212/2021 ABLAPL/15172/2020	SURENDRA NARAYAN RAY-MP	
149	213/2021 ABLAPL/15173/2020	SURENDRA NARAYAN RAY-MP	
150	2809/2021 WP(C)/22689/2020	SANATAN BAL-MP	
151	2810/2021 WP(C)/22094/2020	PANCHANAN DALAI-MP	